

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:1008
ANSWERED ON:12.08.2013
NORTH EASTERN STATES
Toppo Shri Joseph

Will the Minister of TEXTILES be pleased to state:

(a) whether the Government proposes to make a separate policy for promotion of weaving work and welfare of weavers for the North-Eastern Region of the country;

(b) if so, the details thereof along with the steps taken by the Government to provide financial help/package to weavers in this region in view of their pitiable condition and facing acute financial crisis; and

(c) number of cotton/textile mills closed in the North-Eastern Regions, North-Eastern State-wise along with any proposal under consideration of the Government to revive them?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

(a) & (b): The government of India has been following a separate policy for weavers of north eastern region. 10% of total budget allocation for plan schemes is earmarked for NER and funding pattern for NER in schemes between GOI and States/beneficiary is 90:10 whereas, for general states, GOI contributes 70 to 80% only. Further, Ministry of Textiles has made a provision of Rs. 1038 crore under an umbrella scheme for NER in the 12th Plan to take up need based projects not covered under the regular schemes for promotion and development of textile and apparel sector, including weaving sector.

For overall development of handloom sector and welfare of handloom weavers including weavers of NER, the Government of India has taken various policy initiatives and schemes interventions like cluster approach, technological up-gradation, marketing promotion, revival of viable and potentially viable societies through loan waiver and recapitalization assistance, availability of subsidized yarn and credit, besides, providing health and life insurance cover to the handloom weavers.

The Government of India is implementing following schemes keeping in mind the welfare measures and providing need based interventions to improve the condition of the weavers:

1. Integrated Handlooms Development Scheme (IHDS)
2. Handloom Weavers' Comprehensive Welfare Scheme (HWCWS) (i) Health Insurance Scheme (HIS) (ii) Mahatma Gandhi Bunkar Bima Yojana (MGBBY)
3. Marketing & Export Promotion Scheme (M&EPS)
4. Mill Gate Price Scheme (MGPS)
5. Diversified Handloom Development Scheme (DHDS)
6. Revival, Reform and Restructuring (RRR) Package

(c): As per records, as on 30.06.2013, eight number of cotton / man-made fibre textile mills (Non-SSI) are lying closed in the North Eastern States. The Government has set up Board for Industrial & Financial reconstruction (BIFR) under Sick Industrial Companies (Special Provisions) Act with a view to arrange the timely detection of sick and potentially sick companies and for the speedy determination of preventive, ameliorative and remedial measures which need to be taken in respect of such companies including closed mills. The status of the cases registered with BIFR is being decided by BIFR on the basis of its finding and decides the reliefs / concessions etc. to be given to units / companies under the revival package/plan. Out of 8 cotton / man-made fibre textile mills closed as on 30.06.2013, three textile mills are registered with BIFR as on 31-12-2012.